

Distt. Legal Services Authority

AMBALA

Date 3/11/20

RECEIPT

No. 1988

NOTICE FOR EMPANELMENT.

The District Legal Services Authority, Ambala, has to empanel 06 legal practitioners, having not less than 3 years experience at Bar for providing various legal services to the public. Interested and willing Advocates may submit their applications along with copy of Enrollment Certificate and Experience Certificate of the Bar. The last date for submitting the application is 16.11.2020.

Dated : 02.11.2020.

District & Sessions Judge
-cum-Chairman,
District Legal Services Authority,
Ambala.

To

The District & Sessions Judge
-cum-Chairman,
District Legal Services Authority,
Ambala.

Subject **Application for the empanelment as Legal Aid Counsel
on the panel of DLSA, Ambala.**

Sir,

It is respectfully submitted that I want to work as Legal Aid Counsel on the panel of District Legal Services Authority, Ambala to be constituted in _____. My Bio-Data is as under :-

1. Name :
2. Father's/Husband Name :
3. Date of Birth :
4. Sex :
5. Educational Qualification :
6. Enrollment No. :
7. Experience :
8. Field of specialization
(i.e. Civil/ Criminal/
Matrimonial/ Labour Disputes
/ Consumer Disputes etc.) :
9. Address :
10. Mobile No. :

UNDERTAKING :

If I am empanelled as Legal Aid Counsel I will perform all the duties assigned to me by the District Legal Services Authority, Ambala without any reservations.

(Signature)